

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 1391.
TO BE ANSWERED ON TUESDAY, THE 28TH JULY, 2026.**

GI TAG TO SRI GANGANAGAR KINNOWS

1391. SHRI KULDEEP INDORA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government is aware that high-quality Kinnows with a distinct sweetness are produced on a large scale in Sri Ganganagar, which has a special recognition worldwide;
- (b) whether the Government has assessed that granting a Geographical Indication (GI) Tag to the Kinnows of Sri Ganganagar could lead to better pricing, brand recognition, new export opportunities and an increase in the income of farmers, if so, the details thereof;
- (c) whether the Government proposes to extend cooperation in the process of obtaining a GI Tag for the Kinnows of Sri Ganganagar in collaboration with the State Government and concerned producer organisations; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a) to (d):** The registration of Geographical Indications is not a voluntary act by the government but a legal protection conferred under the framework of the Geographical Indications of Goods (Registration & Protection) Act, 1999 & Geographical Indications of Goods (Registration & Protection) Rules, 2002. As per the legal frame work of GI Act & Rules, an application for registration of Geographical Indications has to be made before the Registrar of Geographical Indications by the producer's association or any organization or authority established by or under any law for time being in force, representing the interest of producers of the concerned goods. The applicant has to comply with the necessary legal requirements mentioned in the GI Act and Rules.

The Geographical Indications Registry has received an application with application No. 840 for registration of **Kinnow from Sri Ganganagar**, filed by Udhyam Protsahan Sansthan, Office of the Commissioner, Industries and Commerce, Jaipur, on 24 February 2022. A Formality Check Report (FCR) was

issued on 7 April 2022 to the applicant highlighting deficiencies in the application. As no response was received, a pre-hearing was scheduled on 4 September 2024. However, the applicants have yet to comply with the official requirements. Further, GI Registry assists Producer's Associations or authorised bodies in addressing the deficiencies found in the applications and assists them to complete the application. The GI Registry also provides handhold support to the applicant throughout the process. For more assistance, applicants can contact the GI Registry at e-mail: gir-ipo@nic.in or 044-22502030.
